

No. J-11014/01/2016-RH

भारत सरकार/Government of India

ग्रामीण विकास मंत्रालय/Ministry of Rural Development

ग्रामीण विकास विभाग/Department of Rural Development

Krishi Bhawan, New Delhi

Dated: 28th November, 2017

To,

The Additional Chief Secretary/ Principal Secretary/ Secretary (RD),

All State Governments and UT Administration

Dealing with Pradhan Mantri Awaas Yojana-Gramin (PMAY-G)

Subject : Display of official Logo of PMAY-G -reg.

Sir/Madam,

I am directed to refer this Ministry's letter No. J-11012/02/2016-RH dated 21st July, 2017 (copy enclosed) regarding display of Logo of PMAY-G and other details on the completed houses for identification of houses constructed under this scheme.

2. In this regard, it is stated that during the visits to completed houses and upon random checking of photos of completed houses, as available on AwaasSoft, it has been observed that in many cases either the Logo of PMAY-G is missing from the completed house or when found in many cases it does not match with the official logo of PMAY-G. Further, it has also been observed that the logo of PMAY-G used during various functions, campaigns etc., organised by the State/ UT Governments, does not match the official logo of PMAY-G.

3. Considering the above, the official Logo of PMAY-G has been uploaded on the website of PMAY-G (<http://pmayg.nic.in/netiay/images/pmay-g-logo.png>) from where the same can be accessed/ downloaded.

4. It is requested that necessary instructions may be issued to all the officials involved in the implementation of PMAY-G to ensure that the official logo, uploaded on the website of PMAY-G, only be used for all the purposes pertaining to the scheme of PMAY-G.

Encl: As above

Yours faithfully,

(Gya Prasad)

Director (R-I)

Tel No.: 23388431



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भारत सरकार
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Ministry of Rural Development
Dept. of Rural Development
Government of India
Uttar Bhawan, New Delhi-110014

No. J-11012/02/2016-RD

Dated: 21st July, 2017

To

The Principal Secretary / Secretary (RD),
All State Governments and UT Administration
Dealing with Pradhan Mantri Awas Yojana Gramin (PMAY-G)

Subject: Identification of house constructed under PMAY-G - Display of Logo of PMAY-G and other details - Reg.

Sir/ Madam

As you might be aware in the erstwhile rural housing scheme known Awas Yojana (AYJ) there was a provision for affixing a display board on the house constructed indicating the logo, name of scheme, year of construction, name of beneficiary etc. This provision was incorporated to easily identify the house constructed under the rural housing programme.

2. In this regard I am directed to say that for identification of complete houses constructed through assistance provided under PMAY-G, especially on AwasSoft, and for uniformity in details, each constructed house should display following details:-

- a) Logo of PMAY-G
- b) Name of the beneficiary
- c) Name of Father / Husband
- d) Category
- e) Year of Sanction
- f) Name of the village / Block / District
- g) Amount spent on assistance received, (ii) self-resources (iii) Total

3. The display with above details may either be engraved into the wall of the house constructed or a stencil may be used to print such details. As far as possible the colour combination of PMAY-G logo may also be maintained. Moreover, States / UTs may, *inter-alia*, consider a house complete only after the above display has been put on a PMAY-G house.

4. It is requested that requisite instructions may be issued to all the officials involved in the implementation of PMAY-G. The expenditure involved in this regard may be met from the administrative expenses component.

Yours faithfully,

(Anant Prakash Pandey)
Director
Tel No. 23071102